

Filing under clause Regulation 31(3) of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Gokul Ceramic Private Limited;

Date of commencement of liquidation: 07/06/2022; List of stakeholders as on: 20/02/2024

(Amount in ₹)

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remark, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs	-	-	-	-	-	-	-	NA	-
2	Liquidation costs incurred till date	-	1,184,707.00	-	1,184,707.00	-	-	-	NA	-
3	Secured financial creditors	1	2,28,08,852.00	1	2,28,08,852.00	-	-	-	1	-
4	Unsecured financial creditors	-	-	-	-	-	-	-	2	-
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	3	-
6	Operational creditors (Employees)	-	-	-	-	-	-	-	4	-
7	Operational creditors (Government Dues)	1	1,34,294.15	1	1,34,294.15	-	-	-	5	-
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	3,01,22,540.00	1	96,10,810.00	-	2,05,11,730.00	-	6	-
9	Other stakeholders, if any (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	7	-
Total		5	5,42,50,393.15	5	3,37,38,663.15	-	2,05,11,730.00	-		

Annexure-1

Name of the corporate debtor: Gokul Ceramic Private Limited;

Date of commencement of liquidation: 07/06/2022; List of stakeholders as on: 20/02/2024

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount claim verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished?	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1.	Intec Capital Limited	2/7/2022	2,37,23,439.00	2,37,23,439.00	Secured Financial Creditor	2,37,23,439.00	Yes	Nil	Nil	70.06%	Nil	Nil	Nil	Nil	Nil

Note:

1. Rajkot Nagarik Sahakari Bank Limited (herein referred to as "RNSB"), secured financial creditor on 07th February, 2024 had sent an undertaking for withdrawal of claim of **Rs. 370,903,531.43** in the matter of M/s. Gokul Ceramic Private Limited in view of the settlement made with Guarantors.

Annexure-2

Name of the corporate debtor: Gokul Ceramic Private Limited;

Date of commencement of liquidation: 07/06/2022; List of stakeholders as on: 20/02/2024

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
No claim has been received.												

Annexure-3

Name of the corporate debtor: Gokul Ceramic Private Limited;

Date of commencement of liquidation: 07/06/2022; List of stakeholders as on: 20/02/2024

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Details of claim		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
No claim has been received.													

Annexure-4

Name of the corporate debtor: Gokul Ceramic Private Limited;

Date of commencement of liquidation: 07/06/2022; List of stakeholders as on: 20/02/2024

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
No claim has been received.													

Annexure-5

Name of the corporate debtor: Gokul Ceramic Private Limited;

Date of commencement of liquidation: 07/06/2022; List of stakeholders as on: 20/02/2024

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1.	Paschim Gujarat Vij Company Limited	Gujarat	1/7/2022	1,34,294.15	1,34,294.15	Operational Creditor	Nil	-	0.41%	Nil	Nil	Nil	Nil	Nil

Annexure-6

Name of the corporate debtor: Gokul Ceramic Private Limited;

Date of commencement of liquidation: 07/06/2022; List of stakeholders as on: 20/02/2024

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1.	Arrow Digital Private Limited	7/7/2022	3,01,22,540.00	96,10,810.00	Operational Creditor	Nil	-	Nil	29.52%	Nil	Nil	2,05,11,730.00	Nil	Nil

Annexure-7

Name of the corporate debtor: Gokul Ceramic Private Limited;

Date of commencement of liquidation: 07/06/2022; List of stakeholders as on: 20/02/2024

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee					
No claim has been received.														